

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

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**LOK SABHA  
UNSTARRED QUESTION NO. 3574  
TO BE ANSWERED ON 08.08.2018**

**Issue of Receipts to Clients**

**3574. DR. ANUPAM HAZRA**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Government is contemplating to formulate any Law/ Rules compelling issuance of receipts to the clients by the legal and medical practitioners in the interest of transparency; and

(b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND  
CORPORATE AFFAIRS**

**(SHRI P.P. CHAUDHARY)**

(a) & (b) The information is being collected and will be laid on the Table of the House.